

Friday, the 28th February, 2020
(From 10.00 A.M to 1.11 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	16	04	-	-	21

(b) Unstarred Questions: 08

2. Short Adjournment of the House

The Hon'ble Speaker adjourned the House for 20 minutes from 10.58 A.M to 11.18 A.M.

3. Breach of Privilege Motion

The following Breach of Privilege motion was moved by Shri Brahm Mohindra, Parliamentary Affairs Minister and carried unanimously:

"That Punjab Budget was to be presented in the House by the Finance Minister today on 28th February, 2020 but M.L.As from Shiromani Akali Dal accompanied by 50-60 persons laid siege to the House of Finance Minister and tried to stop him from presenting the budget in Punjab Vidhan Sabha, due to which the Finance Minister could not reach the House to present Budget at the scheduled time of 11.00 A.M. and as a result the House had to be adjourned for 20 minutes.

According to Practice and Procedure of Parliament by M.N Kaul and S.L Shakhder 7th Edition Chapter 11 page 229:

"In interpreting the privileges regard must be had to the general principle that the privileges of Parliament are granted to Members in order that "they may be able to perform their duties in Parliament without let or hindrance."

By committing such act, Members of Shiromani Akali Dal have tried to disrupt the proceedings of the House and have tried to prevent the Finance Minister, Punjab and all members of the House from conduct of business which is a matter of breach of privilege of the House. The House strongly condemns such behaviour of the members and recommends that this matter against all the members of Shiromani Akali Dal be entrusted to the Committee of Privileges."

Sardar Kultar Singh Sandhwan, M.L.A, Aam Aadmi Party spoke for 2 minutes on the motion.

Q. No. 5/3/2020
Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O.....

4. Statement by the Hon'ble Chief Minister

The Hon'ble Chief Minister made a statement in the House with regard to the issue raised regarding questioning of the devotees by the Police who returned from Kartarpur Sahib.

5. Presentation of Budget Estimates for the year 2020-21

The Finance Minister presented the Budget Estimates for the year 2020-21 and while doing so he spoke for 01 hour and 43 minutes.

The House then adjourned till 2.00 P.M. on Monday, the 2nd March, 2020.

CHANDIGARH:
THE 28th FEBRUARY, 2020

SHASHI LAKHANPAL MISHRA,
SECRETARY.

5/3/2020
Superintendent
Punjab Vidhan Sabha
Chandigarh